

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 279/2015
O.A No. 1182/2012**

This the 15th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Anmol Sharma,
S/o. Mr. V. K. Sharma,
B-20, Kendriya Vihar, Sector-6,
Jankipuram Extension, Lucknow,
(U.P.) 226 021,
CGWB, NR, Lucknow.
2. Sanjay Pandey,
S/o. Late R. Pandey,
H. No. 1172 F, Sector 7 B,
Chandigarh 160 019,
CGWB, NWR, Chandigarh.
3. Dhrubajyoti Khanikar,
S/o. Mr. Likeshwar Khanikar,
C/o. Pushpanjali Sonowal, AEC Campus,
Guwatai – 781 013.
CGWB, NER, Guwahati.
4. Sambi Samanta Ray,
S/o. Mr. Prakash Chandra Samanta Ray,
2479, Gobindeshwar Road,
Kunjapatna Sahi,
Bhubaneshwar, 751 002.
CGWB, SER, Bhuvneshwar.
5. Ms. Priya Kanwar,
D/o. Mr. Ram Alimchandani,
336, Shastri Nagar, Jammu 180 004
CGWB, NWHR, Jammu
6. Dr. S. Somarendro Singh,
S/o. Mr. Meghachandra Singh,
Q. No. 14, Type-IV, G.P.R.A.,
Colony Katabari, Guwahati, 781 035
CGWB, Near Guwahati.

7. Ms. Gargee M. Baruah Sharma,
D/o. Mr. G. C. Baruah,
Flat No. 912, Block-C2 Belvedere Tower,
Charmwood Village, Eros Garden,
Suraj Kund Road, Faridabad, 121 009.
CGWB, CHQ, Faridabad.
8. Ms. Rachana Bhatti,
D/o. Mr. Ved Parkash,
Village Gabli Dari PO Dari,
Tehsil Dharamshala, Dist, Kangra, HP
CGWB, NHR, Dharamshala.
9. Pramod Kumar Verma,
S/o. Mr. N. R. Verma,
H. No. 25/2, Sanjay Nagar, Jammu – 180 004.
CGWB, NWHR, Jammu.
10. Ashwin Kumar Atey,
S/o. Mr. Madhukar Atey,
Gandotra Niwas, H. No. 134-D, Sec-8 H,
Nanak Nagar, Jammu,
CGWB, NWHR, Jammu
11. Sanjay Kumar Naik
S/o. Mr. Padmalav Naik,
E-409, M. S. Apartment,
K. G. Marg, New Delhi 110 001.
CGWB, SUO, New Delhi. ...Petitioners

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Anuj Kumar Bishnoi,
The Secretary, Union of India,
Ministry of Water Resources,
Government of India, New Delhi.
2. K. B. Biswas,
The Chairman,
Central Ground Water Board,
Bhujal Bhawan, NH-IV,
Faridabad, Haryana. ...Respondents

(By Advocate : Mr. Rajeev Kumar for respondents no. 1 and 2
and Mr. Girish Pande for respondent no. 3 (UPSC)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

This C.P is filed alleging that the respondents did not comply with the order dated 26.04.2014 passed by this Tribunal in O.A No. 1182/2012. Through the said order the Tribunal disposed of the O.A directing the respondents to consider the claim of the applicants for extension of the benefits that were extended to their juniors.

2. We heard Mr. Ajesh Luthra, learned counsel for petitioners and Mr. Rajeev Kumar for respondents no. 1 & 2 and Mr. Girish Pande for respondent no. 3 (UPSC).

3. The C.P. has undergone several adjournments. Today, learned counsel for respondents has placed before us, a copy of the order dated 10.10.2018, through which, a Board of Assessment was constituted and the meeting was also fixed on 05.11.2018, for consideration of cases, for promotion from the category of Scientist 'B' to Scientist 'C'. With this, the direction issued by the Tribunal stands complied with to substantial extent. Depending upon the outcome of this, further question as to whether any cases are to be considered from Scientist 'C' to Scientist 'D' also needs to be taken up.

4. Therefore, the Contempt Petition is closed. Notices are discharged. It is needless to mention that it shall be open to the petitioners to approach this Tribunal through appropriate proceedings, if their grievance still subsists.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/